Increase in rent limit for requisition of Private Houses for Allotment Cols.

Lt. Cols and Majors

## 3331. SHRI KRISHNA CHANDRA PANDEY:

#### PROF. AJIT KUMAR MEHTA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have recently decided to increase the rent limit for requisition of private houses for allotment to Cols. Lt. Cols and Majors of the army, etc. in Delhi and other cities; and
- (b) if so, the details of the increase for the above mentioned officers and the date from which it is effective?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

# Balance of Trade between India and Soviet Union

3332. SHRI BRAJAMOHAN MOHANTY: Will the Minister of COM-MERCE be pleased to state:

- (a) whether Soviet Union is incurring adverse balance of trade with India during the last three years and if so, the annual figures of each year;
- (b) whether it is a fact that import from Soviet Union to India is not picking up to the contemplated level and if so, the reasons thereof; and
- (c) whether this matter figured in any discussions or negotiations held between top level leadership of both the countries during this year and if so, what new proposals emerged to promote the balanced growth of Indo-Soviet Trade with details?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir. The Soviet Union had adverse balance of trade with India to the tune of about Rs. 213 crores, Rs. 349 crores and Rs. 133 crores in 1980-81, 1981-82 and 1982-83 (April to January) respectively.

- (b) Nearly 80% of our imports from the Soviet Union consist of crude oil and petroleum products. The quantities of these items offered by the Soviet Union for 1983 have been fully contracted for.
- (c) The question regarding imbalance in bilateral trade was discussed with the Soviet delegations which visited India in April and May, 1983. As a follow-up measure of these discussions, Government have set up an Inter-ministerial Working Group and a Standing Working Committee to monitor India's trade with the Soviet Union and to study problems relating to import of equipment and technology from the USSR. Efforts are also being made to find solution to the problems during bilateral trade talks.

## Large Scale Benami Applications for Maruti Car

- 3333. SHRI K. RAMAMURTHY: Will the Minister of FINANCE be pleased to state:
- (a) whether the bookings for Maruti Car have been investigated by the Directorate of Revenue Intelligence for large scale benami applications; and
- (b) if so, the results of the investigation and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) No, Sir.

(b) In view of (a) above, the question does not arise.

# Setting up Branch of A.G. Office at Aurangabad

- 3334. SHRI UTTAM RATHOD: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that seven districts of Marathwada region in Maharashtra are controlled by A.G's Office at Nagpur;
- (b) whether it is also a fact that so many Government servants have complained against inconvenience caused to them; and
- (c) whether Government propose to set up a branch of A.G's Office at Aurangabad for the convenience of Marathwada region?